

IN pursuance of the provisions of clause (3) of Article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of notification no. 596/LII-2-2025, dated March 7, 2025:

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No. 596/LII-2-2025

*Dated Lucknow, March 7, 2025*

IN exercise of the powers under sub-section (1) of section 23 of the Waqf Act, 1995 (Act no. 43 of 1995), the Governor is pleased to appoint Shri Monis Ali Siddiqui, Finance Controller, Cooperative Societies, Uttar Pradesh, Lucknow as the full-time Chief Executive Officer of the Uttar Pradesh Sunni Central Waqf Board.

By order,

MONIKA S. GARG,

*Apar Mukhya Sachiv,*

*Minority Welfare and Waqf Department.*